

To

**The Chairman,
Rajya Sabha,
New Delhi.**

Sir,

I hereby tender my resignation from the membership of the Committee on
..... with effect from

Yours sincerely,

Place.....

Date.....

(Name of the Member)

**INSTRUCTIONS FOR FILLING UP THE PROFORMA FOR RESIGNATION
FROM PARLIAMENTARY COMMITTEES:-**

- (1) A member may resign his seat from a Committee by writing under his hand, addressed to the Chairman, Rajya Sabha in the form as shown above.
- (2) The resignation shall take effect from the date of resignation specified in the letter of resignation.
- (3) If the date from which the resignation should take effect is not specified in the letter, the resignation shall take effect from the date of the letter.
- (4) If the letter of resignation does not bear any date, the resignation shall take effect from the date of receipt of the letter in the Rajya Sabha Secretariat.